

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No. 1155 Dated 14/12/18

In partial modification of High Court Order No.913 dated 18-11-2016, it is hereby ordered that instead of Munsiff, Basholi, Munsiff, Billawar shall now hold the additional charge of the Court of Munsiff, Mahanpur.

By Order.

No: ⁻⁰⁵47201/45 Dated: 14/12/18

(Sanjay Dhar)
Registrar General
14/12/18

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Administrative Judge District, Kathua.
.....for information of their Lordships.
3. Principal District & Sessions Judge, Kathua.
4. Munsiff, Billawar/Basholi/Mahanpur.
.....for information and further n/a.

5. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official Website of J&K, High Court for information of all concerned.

Registrar General
14/12/18